

Hon. Members, you will be pleased to know that we are continuing with the same mechanism- 50 per cent women as Chairpersons. But I can assure you, it is only a matter of time; the percentage may go higher.

REFERENCE BY THE CHAIR

Felicitations on successful conduct of G20 New Delhi Summit

MR. CHAIRMAN: Hon. Members, it gives me immense pleasure to congratulate the entire nation at the successful conduct of G20 New Delhi Summit that has filled heart of every Indian with pride and raised the leadership stature of the country at the global level.

I laud the Prime Minister's vision that made it truly people's G20. Having more than 200 meetings in 60 cities covering all the States and Union Territories of India, it is unprecedented. At the same time, the G20 New Delhi Leaders' Summit, with 42 delegations, was one of the largest in size, scale and scope. This has provided opportunity to the world to experience richness of diversity, democracy and talent of India.

India's G20 Presidency has proven to be inclusive, ambitious, action-oriented, decisive and people-centric. The outcomes of the G-20 Leaders Summit are transformational and would contribute to the reshaping of the global world order in the decades ahead.

With the Prime Minister's vision and guidance, the New Delhi G20 Leaders' Declaration was adopted unanimously and with consensus, including on difficult issues. It is globally acknowledged that India's leadership and endeavours were crucial in bridging the North-South divide and overcoming the strong East-West polarisation. This is reflective of India's elevated stature and standing and the work that this Government has done in the last nine years. It is a testament to the global trust and goodwill that India enjoys under the Prime Minister's leadership. It is a recognition that India is a voice of peace and moderation in a world ridden with divisions.

India's Presidency has been instrumental in bringing voice of the Global South into the heart of the G20 discourse. At the beginning of its Presidency, India hosted the Voice of the Global South Summit in January, 2023, with participation of leaders of 125 countries. The priorities and expectations of the countries of the Global South were brought onto the G20 Agenda. The Summit Declaration amplified and delivered

on issues of interest to the developing countries, including poverty alleviation, climate finance, handling debt vulnerabilities, food security, health security, digital infrastructure development, among others.

The Prime Minister's initiative led to the historic decision to accept African Union as a permanent member of the G20. It was a wonderful sight to see the world leaders pay respect to the Father of the Nation at Rajghat. They all endorsed the universal idea of peace and non-violence espoused by Mahatma Gandhi and its relevance in today's world. The Prime Minister has himself made a strong pitch for reform of the international institutions which must keep pace with the changing times. This is important for true multilateralism in a divided world to ensure stability, growth and development. The focus of the G20 has moved from a mere economic centric to a much broader human-centric approach. The priority accorded to realizing Sustainable Development Goals, reforming international financial institutions, establishing digital public infrastructure, promoting a Green Development Pact, encouraging women-led development, taking global Initiative on digital health, recognizing the role of traditional medicine, are praise-worthy. The energizing of the international economy, availability of greater resources for development, expansion of tourism, global workplace opportunities, stronger food security through millet production and consumption, addressing the skill gaps and mobility, mapping global value chains, supporting MSMEs, and a deeper commitment to bio-fuels are among the prominent outcomes of the G20 Summit that will benefit the entire nation. The launch of India-Middle East-Europe Economic Corridor and the Global Biofuels Alliance during the Summit are significant. These initiatives have sowed the seeds for a connected future in which India will continue to play an important role. India's climate leadership was visible with the adoption of High Level Principles on LiFE for building pro-planet people; and recognition by the developed world to substantially scale-up investment and climate finance to meet climate goals. India's Presidency achieved new milestones in setting up new G20 Working Groups on Women and Disaster Risk Reduction, as also a new G20 engagement group on Start-ups. The Deccan High Level Principles on Food Security, Gandhinagar Roadmap on Land Initiative, Goa Roadmap on Tourism, Chennai High Level Principles on Blue and Ocean Economy and the Kashi Cultural Pathway will provide global guidance in various sectors for times to come and make our people proud.

Hon. Members, next month, our Parliament would have the honour to host the Parliament-20 Forum as part of our G-20 Presidency. I request each member of this august House to participate in welcoming the world to the Mother of Democracy and building on the theme 'Vasudhaiva Kutumbakam - One Earth, One Family, One

Future'. I am confident that this august House will join me in commending Prime Minister's leadership, in recognising the enthusiasm of the people of India and appreciating the contribution of all organisations and individuals on this historic achievement.

Now, Papers to be laid on the Table. Secretary-General.

PAPERS LAID ON THE TABLE

Statement showing the Bills passed by the Houses of Parliament during the Two Hundred and Sixtieth Session of the Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Sir, I lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Sixtieth Session of the Rajya Sabha and assented to by the President:-

- (i) The Biological Diversity (Amendment) Bill, 2023
- (ii) The Multi-State Co-operative Societies (Amendment) Bill, 2023
- (iii) The Cinematograph (Amendment) Bill, 2023
- (iv) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023
- (v) The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2023
- (vi) The Forest (Conservation) Amendment Bill, 2023
- (vii) The Mines and Minerals (Development and Regulation) Amendment Bill, 2023
- (viii) The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023
- (ix) The Jan Vishwas (Amendment of Provisions) Bill, 2023
- (x) The Government of National Capital Territory of Delhi (Amendment) Bill, 2023
- (xi) The Registration of Births and Deaths (Amendment) Bill, 2023
- (xii) The National Dental Commission Bill, 2023
- (xiii) The Digital Personal Data Protection Bill, 2023
- (xiv) The Indian Institutes of Management (Amendment) Bill, 2023
- (xv) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023
- (xvi) The Anusandhan National Research Foundation Bill, 2023
- (xvii) The National Nursing and Midwifery Commission Bill, 2023
- (xviii) The Coastal Aquaculture Authority (Amendment) Bill, 2023
- (xix) The Inter-services Organisations (Command, Control and Discipline) Bill, 2023
- (xx) The Pharmacy (Amendment) Bill, 2023